GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2485

TO BE ANSWERED ON THE 3RD DECEMBER, 2019/ AGRAHAYANA 12, 1941 (SAKA)

WOMEN PRISONERS

2485. DR. NISHIKANT DUBEY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of women prisoners lodged in prisons in the country as on date;

(b) whether their percentage is increasing year by year;

(c) if so, the number of prisons in the country exclusively for women;

(d) whether any proposal has been received to grant bail to undertrial women inmates who have spent one-third of their maximum possible sentence in detention; and

(e) if so, the details thereof and the response of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a): National Crime Records Bureau (NCRB) compiles prison statistics in its publication "Prison Statistics India". Published reports are available till the year

2017. A total of 18,873 women prisoners were lodged in prisons as on 31^{st}

December 2017.

(b): No such trend has been noticed.

(c): There were 22 exclusive women prisons in the country as on 31st December 2017.

(d) & (e): No such proposal has been received by the Ministry of Home Affairs. Granting bail to undertrial prisoners is in the jurisdiction of relevant Courts.

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